National Company Law Tribunal

Allahabad Bench

CP NO. 83/AId/2017 .

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 12,07.2017

NAME OF THE COMPANY: Basudev Bhattacharyya V/S Jaiprakash section of the companies act: 73(4) of companies out of 2013.

SI. NO. Name <u>Designation</u> Representation <u>Signature</u> S. Shekhas Advocate Petitiones <u>1.</u>

CP No. 83/ALD/2017

Sri Shubranshu Shekhar, appears for the petitioner in the present case. The present petition is filed as a fresh case under section 73(4) of the Companies Act, 2013. The Registry is directed to make scrutiny of the same and to furnish the detail.

Meanwhile, the petitioner counsel is advised to issue a formal notice on behalf of this Tribunal to the respondent company.

The matter be listed on 8th August, 2017.

Date - 12.07.2017

Shri H.P. Chaturvedi (Member (Judicial)